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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 51/7/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

Name of the Company: State Bank of India
V/s.
Radheshyam Fibres Pvt. Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Biju A Nair (for SBI)	Advocate		
2.	K. R. Parekh For Arjun R. Sheth	Advocate		K. R. Parekh


ORDER

Learned Advocate Mr. Biju Nair present for Financial Creditor/ Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondent.

Learned Advocate Mr. Arjun Sheth filed Vakalatnama for Respondent.

Learned Counsel appearing for Respondent requested time to file objections.

List the matter on 20.07.2017 for objections of Respondent, if any, and for hearing before admission.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 13th day of July, 2017.